

Central Administrative Tribunal  
Principal Bench

O.A.No.2811/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 4th day of December, 1997

Smt. Mohinder Virdi  
w/o Shri Ajit Singh  
Ex. Telephone Operator  
Connaught Place Telephone Exchange  
New Delhi  
r/o B-1/2  
Rana Partap Bagh  
Delhi - 110 056.

... Applicant

(By Shri O.P.Gupta, Advocate)

Vs.

1. Union of India through  
The Secretary  
M/o Communication  
Department of Telecommunication  
Sanchar Bhawan  
Parliament Street  
Govt. of India  
New Delhi.

2. The General Manager  
Delhi Telecommunication  
Janpath  
New Delhi.

... Respondents

O R D E R (Oral)

After arguing the case for some time, the learned counsel for the applicant seeks permission to withdraw the application in order to pursue his remedies with the department seeking liberty to come again before the Tribunal if necessary. Permission is granted with the aforesaid liberty. OA is disposed of accordingly.

  
(R. K. AHOOJA)  
MEMBER(A)

/rao/